

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/2003(Pt.)/6879/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the 20<sup>th</sup> December, 2021.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No. JHD.-1/2021/8/5366, dtd. 17.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to **avail winter vacation from 24.12.2021 to 31.12.2021 along with headquarter leave permission, from the evening of 23.12.2021 till the morning of 03.01.2022**, has been granted. The Chief Judicial Magistrate, Hailakandi and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/2003(Pt.)/6880-6881 /A, dated , 20-12-2021**

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

*Sd/-*  
20/12/21  
**JT.REGISTRAR (VIGILANCE)**

*Roa*